

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.06.2024 (TUESDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|-------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 89/2024 For Condone Delay IA No. 250/2024 To dispense with IA No. 251/2024 | Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd. | Mr. B Vijay | |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-------------------------|
| 2 | IA No. 509/2024 Recall in TA (AT) No. 267/2021 (CA (AT) No. 41/2020) | Shri M.Gopal Vs Ganga Reddy & Ors. | Mr. M.V.V Ramana | |

For Hearing (Part Heard)

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|---|------------------------|---|
| 3 | TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019) | MTR Foods Pvt. Ltd. Vs Mr. Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt. Ltd. & 4 Ors. WITH | Mr. Vivek Krishnani | Mr. Amit Agrawal R1 Mr. AK Mysamy R2 Mr. G Sridhar- R5 |
| 4 | TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598- 600/2019) | M/s Peepul Capital Fund III LLC Vs Mr. Ashish Kanodia & 2 Ors WITH | Mr. Nakul Sachdeva | Mr. Amit Agrawal-R1 Mr. AK Mysamy - R2 |
| 5 | TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019) | Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors | Mr. Vaibhav Sethi | Mr. Amit Agarwal R2 Mr. Swapnil GuptaR4 |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|--|---------------------------|--|
| 6 | TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023 For Direction IA No. 219/2024 | Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH | Mr. M. Narayana Bhat | Mr. AM Sridharan R1 Mr. Saji P John-R4 & R6 Mr. Prasad Vijayakumar- R5 |
| 7 | TA (AT) No. 189/2021 (CA (AT) No. 105/2019) | Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors. | Mr. K Sathyamurthi | Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5 |
| 8 | TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022 | Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors | Mr. Avinash Krishnan Ravi | Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17 |
| 9 | TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020) For Direction IA No. 1213/2023 | Nurani Subramanian Suryanarayanan Liquidator for M/s Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors. | Mr. Aravind C | Mr. Sourabh Chadda |
| 10 | TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020) | Mr K Siddharth Jain Vs M/s Shree Krishna Polystap Pvt. Ltd. | Ms. Charu Sachdev | Mr. C Ramesh Kumar |
| 11 | Comp App (AT) (CH) (Ins) 90/2022 IA No. 204 & 206/2022 | Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India | Mr. Nithyavendhan K | Mr. B Deepak Narayanan |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 12 | Comp App (AT) (CH) (Ins) No. 413/2022 | Ramasamy Shanmuggam Vs IBBI | Mr. AG Sathyanarayana | |

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| 13 | Comp App (AT) (CH) No. 114/2023 For Exemption IA No. 1398/2023 For Stay IA No. 1400/2023 For Interim Relief IA No. 1399/2023 | Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors. | Mr. Yogesh Jagia | Mr. Sriram Venkatavaradan- R2 |
| 14 | Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023 | The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH | Mr. Pranava Charan | Ms. Varsha Banerjee- R1 Mr. Jose John- R2 Mr. Amir Bavani- R3 |
| 15 | Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023 | The State Bank of India Vs Indo Unique Flame Ltd & Anr | Mr. Pranava Charan | Mr. Amir Bavani- R1 Mr. Jose John- R2 |
| 16 | Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023 To implead IA No. 238/2024 | The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr | Mr. AG Sathyanarayana | Mr. Nithin Chowdary Pavuluri-R1 |
| 17 | Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023 | Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors. | Mr. Sundareswaran | Mr. S Sathiyannarayann- R1 |
| 18 | Comp App (AT) (CH) No. 22/2024 | P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies | Mr. AG Sathyanarayana | |
| 19 | CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024 | Rajeev Vidyadharan Alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors | Dr. KS Ravichandran Ms. S Manjula Devi | Mr. Bijoy P Pulipra Mr. V Ajakumar- R10-R12 |

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| 20 | Comp App (AT) (CH) No. 13/2024 For Condone Delay IA No. 184/2024 | BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors | Mr. K Guarav Kumar, CS | |
| 21 | Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024 | M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors. WITH | Mr. Salim A Inamdar | Mr. Abhijit AturR1 Ms. Amrita JainR2, R3 |
| 22 | TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024) | M/s. Navalmaruk Services India Private Limited & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. | Mr. Salim A Inamda | Ms. Amrita Jain R1 & R2 |
| 23 | Comp App (AT) (CH) (Ins) No. 64/2024 Urgent Hearing IA No. 191/2024 | Sri Venkatesa Fabrics Ltd. Rep by its Managing Director Mr. GR Harshavardhan Vs Behin Gnanaraj, Proprietor of M/s B COTS | Mr. Vidhya Shankar | Mr. G Vairava Subramanian |
| 24 | Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024 | S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd | Mr. P Jesus Moris Ravi | Mr. M Rajamanickam |
| 25 | Comp App (AT) (CH) (Ins) No. 83/2024 | Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH | Mr. B Ramana Kumar | Mr. AG Sathyanarayana |
| 26 | Comp App (AT) (CH) (Ins) No. 84/2024 | Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank | Mr. B Ramana Kumar | Mr. AG Sathyanarayana |
| 27 | Comp App (AT) (CH) (Ins) No. 126/2024 For Stay IA No. 340/2024 | Chavva Naga Sampathi Tayaru, Suspended Director of Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd. | Mr. Avinash Krishnan Ravi | |

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| | | Vs Central Bank of India Limited & Anr. | | |
| 28 | Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No. 407/2024 | M/s Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani, Liquidator of Lanco Infratech Ltd. | Mr. Mayank Pandey | Ms. Anuradha Bisani, Liquidator |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 29 | Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 | K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 30 | Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022 | K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5 |
| 31 | Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022 | K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 32 | Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022 | K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH | Mr. SM Vivekanandh | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 33 | Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 34 | Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 R3 R5 |
| 35 | Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 | K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 36 | Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022 | K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |

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| 37 | Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022 | C Gopal Vs S.K. Ganesan & 13 Ors. WITH | Mr. Ananth Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5 |
| 38 | Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022 | C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH | Mr. Ananth Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 39 | Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 | S. Arun Vs SK Ganesan & 4 Ors WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 |
| 40 | Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022 | K. Subramani Vs S K Ganesan & 3 Ors WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 |
| 41 | Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022 | SK Ganesan Vs K.Subramani & 3 Ors. WITH | Dr. KS Ravichandran | Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R4 |
| 42 | Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022 | SK Ganesan Vs S. Arun & 4 Ors. | Dr. KS Ravichandran | Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R5 |
| 43 | Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023 | Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors. | Mr. Yogesh Jagia | Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3 |
| 44 | Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 & 902/2022 Urgent Hearing IA No.203/2021 | Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors | Mr. Anant Merathia | Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9 |
| 45 | Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021 | Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha | Mr. OLV Ganesan | Mr. Sushant M |

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| 46 | Comp App (AT) (CH) (Ins) No. 295/2021 | GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd | Mr. Arun C Mohan | Mr. Vishnu Mohan |
| 47 | Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022 For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022 | Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH | Ms. R. Sowmya Mr. K Hari Prasath | Mr. B Dhanaraj |
| 48 | Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023 | Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH | Mr. Adarsh Mohandas | Mr. B Dhanaraj |
| 49 | Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023 | K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd. | Ms. Shubharanjani Ananth | Mr. B Dhanaraj |

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| 50 | Comp App (AT) (CH) (Ins) No. 61/2022 To Restrain IA No.125/2022 Additional docs IA No.126/2022 For Exemption IA No.127/2022 Urgent Listing IA No.128/2022 | T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd | Mr. Chandramouli Prabhakar | Mr.Karan Valecha |
| 51 | Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022 | Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors. | Mr. Edward James | Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5 |
| 52 | Comp App. (AT) (CH) (Ins) No. 220/2022 IA No. 476,542,918 & 1095/2022 For Urgent Hearing IA No. 225/2024 | P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors | Mr. TK Bhaskar | Mr. V Mahesh- R3 Mr. Vipin Warrier-R4 |
| 53 | Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022 | The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr. | Mr. B Dhanaraj Ms. Pavithra K | Mr. Anant Merathia- R1 Mr. TK Bhaskar- R2 |
| 54 | Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023 | Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner-II, EPFO Kerala | Mr. Jerin Asher Sojan | Mr. R Vishnu |
| 55 | Comp App (AT) (CH) (Ins) No. 196/2023 | Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. OM Shakthi Renergies Ltd. & Anr. | Mr. Y Suryanarayana | Mr. VVSN Raju- R1 Mr. Amir Bavani R2 |

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| 56 | Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023 IA No. 1287/2023 | Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/s. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr. | Mr. HK Chaturvedi | M/s. Shivakumar and Suresh- R1 |
| 57 | Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024 | Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr | Mr. AG Sathyanarayana | Mr. ML Ganesh- R1 Mr. S Sathyanarayanan R2 |

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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